

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 86/97

Date of Order: 21.1.97

BETWEEN:

1. E.C.V.Raman	21. N.B.Brahmachari
2. Smt.Jankamma Truman	22. M.Chalapathi Rao
3. A.M.S.Prakash Rao	23. V.Sunya Rao
4. B.H.R.S.V.Prasad	24. P.Janardhana Rao
5. B.Chinna Raju	25. S.Venugopal Rao
6. T.Ram Babu	26. Smt.P.Pushpa
7. K.Siva Subrahmanyam	27. A.Appala Raju
8. G.Ranganadham	28. B.Bhaskar Rao
9. Smt.V.Rukminamma	29. T.R.V.Ramana Raju
10. Abdul Kalisha	30. K.Jayanthi Babu
11. Smt.K.Varalakshmi	31. P.Satya Rao
12. B.Sreedhar	32. M.V.Rajeswar Rao
13. S.Venkata Rao	33. I.S.Prasad Rao
14. Smt.B.B.Rama Lakshmi	34. K.Venkatesan
15. P.Venkateswara Rao	35. G.S.N.Reddy
16. A.Satyanandam	36. S.Parvathi
17. Ch.Madhusudhana Rao	37. I.V.V.S.G.Prasad
18. V.Mohan Rao	38. P.Prakasa Rao
19. M.Prasanna Kumar	39. J.V.S.B.Giridhara Rao
20. V.R.B.Swamy	40. M.V.Sasidharan

.. Applicants

AND

1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi - 110 011.
2. The Union of India, rep. by its Secretary, to Govt. of India, Ministry of Defence, South Block, New Delhi. 110 011.
3. Chief Engineer, Southern Command, Pune.
4. Director General, Naval Project, Naval Base, Post, Visakhapatnam.

.. Respondents.

---

Counsel for the Applicants .. Mr. V.V.Sarma

Counsel for the Respondents .. Mr. V.Rajeswara R

---

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

---

J U D G E M E N T

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

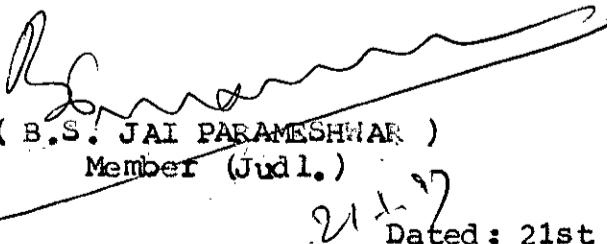
- - -

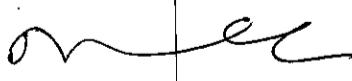
Heard Mr.V.V.Sarma, learned counsel for the Applicants and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

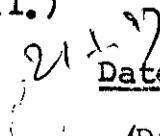
2. There are 40 applicants in this OA. They are working as L.D.Cs under R-4. They seek a direction to the respondents to frame/finalise the scheme providing for time bound promotions to clerical staff in the Military Engineering Service as was done in the case of Superintendents (BR/EM)/Surveyor Assistants Grade I and Grade II of MES in terms of letter No.PC-90237/4603/EiC (Legal)/1993/D, dt. 25.4.96 (A-4).

2. The request of the applicants may have to be considered by the respondents organisation only and no direction can be given by the Tribunal in this connection as it is a policy matter. Hence the applicants may make a detailed representation to R-2 and R-2 shall consider the representation taking into consideration the totality of the circumstances and pass appropriate orders within four months from the date of receipt of the representation. The applicants will produce a copy of this order along with the representation before R-2 who shall acknowledge the same.

4. The OA is ordered accordingly at the admission stage itself. NO costs.

  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)

  
( R.RANGARAJAN )  
Member (Admn.)

  
Dated: 21st January, 1997

(Dictated in Open Court) D. Rajeswara Rao

sd

(B)

**Copy to:-**

1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi.
2. The Secretary to Govt. of India, Union of India, Ministry of Defence, South Block, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Director General, Naval Project, Naval Base, Port, Visakhapatnam.
5. One copy to Sri. V. V. Sharma, advocate, CAT, Hyd.
6. One copy to Sri. V. Rajeswara Rao, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

JUDGEMENT

(3) (3) Oral order as per Hon'ble Shri K. Rangarajan, Member (Admn.)

-----

Heard Mr. V. V. Sarma, learned counsel for the Applicants and Mr. V. Rajeswara Rao, learned standing counsel for the respondents.

2. There are 40 applicants in this OA. They are working as L.D.Cs under R-4. They seek a direction to the respondents to frame/finalise the scheme providing for time bound promotions to clerical staff in the Military Engineering Service as was done in the case of Superintendents (BR/EM)/Surveyor Assistants Grade I and Grade II of MES in terms of letter No. PC-90237/4603/EiC (Legal)/1993/D, dt. 25.4.96 (A-4).

2. The request of the applicants may have to be considered by the respondents organisation only and no direction can be given by the Tribunal in this connection as it is a policy matter. Hence the applicants may make a detailed representation to R-2 and R-2 shall consider the representation taking into consideration the totality of the circumstances and pass appropriate orders within four months from the date of receipt of the representation. The applicants will produce a copy of this order along with the representation before R-2 who shall acknowledge the same.

4. The OA is ordered accordingly at the admission stage itself. No costs.

प्रमाणित प्रति  
CERTIFIED TO BE TRUE COPY

*Devuluru*

न्यायालय अधिकारी  
COURT OFFICER  
केंद्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
हैदराबाद न्यायालय  
HYDERABAD BENCH

Case Number	91-86/92
Date of Judgement	21/1/
Copy Date Recd	29/1/97
अनुप्राप्त अधिकारी (नाम के सहित) Section Officer (S)	

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 86/97

BETWEEN :

1. E.C.V.Raman
2. Smt.Jandikamma Truman
3. A.M.S.Prakash Rao
4. B.H.R.S.V.Prasad
5. B.Chinna Raju
6. T.Ram Babu
7. K.Siva Subrahmanyam
8. G.Ranganadham
9. Smt.V.Rukminamma
10. Abdul Kalisha
11. Smt.K.Varalakshmi
12. B.Sreedhar
13. S.Venkata Rao
14. Smt.B.B.Rama Lakshmi
15. B.Venkateswara Rao
16. A.Satyanandam
17. Ch.Madhusudhana Rao
18. V.Nohan Rao
19. M.Frasanna Kumar
20. V.R.B.Swamy

21. N.B.Brahmachari
22. M.Chalapathi Rao
23. V.Susya Rao
24. P.Janardhana Rao
25. S.Venugopal Rao
26. Smt.F.Pushpa
27. A.Appala Raju
28. B.Bhaskar Rao
29. T.R.V.Ramana Raju
30. K.Jayanthi Babu
31. P.Satya Rao
32. M.V.Kajeswar Rao
33. I.S.Prasad Rao
34. K.Venkatesan
35. G.S.N.Reddy
36. S.Parvathi
37. I.V.V.S.G.Prasad
38. P.Prakasa Rao
39. J.W.S.B.Giridhara Rao
40. M.V.Sasidharan

.. Applicants

AND

1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi - 110 011.
2. The Union of India, rep. by its Secretary, to Govt. of India, Ministry of Defence, South Block, New Delhi. 110 011.
3. Chief Engineer, Southern Command, Pune.
4. Director General, Naval Project, Naval Base, Post, Visakhapatnam.

.. Respondents.

---

Counsel for the Applicants

.. Mr.V.V.Sarma

Counsel for the Respondents

.. Mr.V.Rajeswara Ra

---

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

---